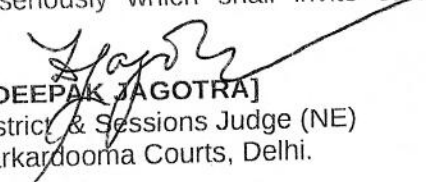


OFFICE OF THE DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

Sh. Bakesh Kumar Bassi, District Nazir, E.C No. 90674 presently posted in the Nazir Branch North East District and LAC matters/Branch North-East District Karkardooma Courts, Delhi, is hereby directed to look after the work in the Court of the undersigned, North-East District, Karkardooma Courts, Delhi, in addition to the work already assigned to him.

Non-compliance of this order shall be viewed seriously which shall invite strict disciplinary action.



[DEEPAK JAGOTRA]
District & Sessions Judge (NE)
Karkardooma Courts, Delhi.

No. 79-92 /P&T/Admn./NE/KKD/2019

Delhi, the Dated 07/01/2019

Copy forwarded for information and necessary action to:-

1. Ld. District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- III O/o District & Sessions Judge (HQ), Delhi.
3. Administrative Civil Judge, Central District, Tis Hazari Courts, Delhi.
4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
5. The Officer/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch North-East District Karkardooma Courts, Delhi.
9. PRO/APRO, KKD Courts, Delhi.
10. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.


[District & Sessions Judge]
North-East District Karkardooma Courts,
Delhi.